

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

38

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Dr. K.S. Ranichandran P.C.S } for
S. Manjula Devi Adv. }
M.K. Preetha Adv. }
for ICS R & Co. }
Petitioners

[Handwritten Signature]

2) B. Shanaraj }
Asst. Dy. Mohammed Umar.k }
for Resp

[Handwritten Signature]

ORDER

At request of the parties, list this matter on 24.01.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-
(B. S.V. PRAKASH KUMAR)
Member (Judicial)